

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3298
ANSWERED ON:01.08.2014
HOSTELS FOR STS
Nete Shri Ashok Mahadeorao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of scheme regarding Hostels for Scheduled Tribes (STs) Girls and Boys being implemented by the Government along with the funds allocated thereunder during each of the last three years and current year, State/UT-wise including Maharashtra;
- (b) the number of hostels for ST girls and boys presently functioning in the country, separately along with, the number of students benefited therefrom, State/UT-wise;
- (c) the details of proposals received from various States for construction of hostel buildings along with the funds released, and utilised thereunder during the said period, State/UT-wise including Maharashtra;
- (d) whether funds sanctioned under the scheme during the said period are still lying pending for release to some States, if so, the details thereof and the reasons therefor along with the time by which the funds are likely to be released; and
- (e) the mechanism put in place to ensure optimum utilisation of funds and timely construction of hostels indicating the present status thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): A Centrally Sponsored Scheme of 'Hostels for ST boys and girls' is being implemented by the Ministry under which grant-in-aid is released to State Governments/UT Administrations and Universities for construction of hostel buildings for ST boys and girls based on proposals sent by the States/UTs/Universities according to their requirement of such hostels. As per the provisions of the scheme 100% central assistance is provided for construction of all Hostels (both a&d girls) in naxal- affected districts identified by Ministry of Home Affairs from time to time. For areas other than naxal-affected districts, full cost of Hostel for girls and 50% of the total estimated cost in respect of hostel for boys are borne by the Government of India. The Scheme is need based and demand driven and therefore, there is no State-wise allocation under the scheme.

However, the overall details of funds allocated for the scheme during each of the last three years and current year is given as under:-

Rs. in Crores)

Name of the Scheme 2011-12 2012-13 2013-14 2014-15

	BE	RE	BE	RE	BE	RE	BE
Girls/	78.00	78.00	78.00	78.00	125.00	125.00	88.48
Boys							
Hostels							
for STs							

Note: During the current year some of the existing education schemes including hostel for ST girls and boys are being merged under an Umbrella Scheme of education for ST students.

(b): The number of hostels sanctioned State/UT Administrations and Universities along with number of seats created during the last three years and current years is given at Annexure-I.

(c): The receipt of proposal from the State Governments/UT Administrations/Universities for grant of funds under the scheme is an ongoing and continuous process. Funds are released only if the proposals are complete in all respects as per norms of the scheme including utilization certificates and physical progress report of funds released earlier and subject to availability of funds in a particular year. The details of proposals which were complete in all respect during the last three years and the current year and funds for which

were released as per availability of funds and utilised under the scheme during the last three years and current year (State Govt./UT Administration/Universities-wise) are as given in Annexure-II.

(d): In case of funds sanctioned under the scheme, financial directives require that after release of 1st installment subsequent installments of sanctioned funds are released only on receipt of `Utilization Certificate` in GFR-19A format as well as satisfactory Physical Progress Report from the State Government/UT Administration/Universities. Because of non fulfillment of above requirements, in number of cases release of fund are pending. After receiving the compliance from the respective States/UTs/Universities, the fund will be released as per the scheme guidelines, subject to fund availability.

(e): Utilization of funds and timely construction of hostels rests with the concerned State Government/UT Administration/University. However, in view of financial directives of `Utilization Certificate` in GFR-19A, in order to avail subsequent installments of funds, the State/UT Administration/University have to ensure timely utilization of funds released and physical progress of construction. The status of construction of hostels under the scheme since 2002-03 onward is at Annexure-III.